



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

**MISCELLANEOUS APPLICATIONS NO.60/583 & 868 of 2021 IN
ORIGINAL APPLICATION NO.60/373/2020**

DATED THIS THE 16TH DAY OF APRIL, 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Chandigarh Bench, Chandigarh).

HON'BLE MRS. AJANTA DAYALAN, MEMBER(A)

(On video conference from Central Administrative Tribunal, Chandigarh Bench, Chandigarh).

1. Token No.8110033, Gurdeep Singh son of Sh. Darshan Singh, age 34 years, working as Fitter under transfer in the Office of Garrison Engineer, Ludhiana and permanent resident of Issewal Road, VPO Dakha, District Ludhiana-141102.
2. Token No.14861541P, Jarnail Singh son of Sh. Mann Singh, working as Blacksmith under transfer in the office of Garrison Engineer, Ludhiana and permanent resident of VPO Rahon, District Nawanshahar.
3. Shashi Kant Yadav son of Sh. Jang Bahadur, age 30 years, working as Fitter under posting in the office of Garrison Engineer, Ludhiana and permanent resident of Verka Plant Bhattian Khanna, District Ludhiana-141101.

(Group C)

....Applicants

(NONE FOR THE APPLICANTS)

Vs.

1. Union of India through the Secretary, Ministry of Defence, New Delhi.
2. Additional Directorate General of Manpower, MP-4 (Civ.)(b) Adjutant General Branch, IHQ of MID (Army), R.K. Puram, New Delhi-110066.
3. E-in-C Branch, Army Headquarters, Kashmir House, New Delhi.
4. The Garrison Engineer, Ludhiana.
5. Commandant, 811 CETC, Nancha, Jaisalmer C/o 56 APO.
6. Commandant, 1 ASC Training Centre, Bangalore.
7. Commandant, 506, AVW, Jabalpur.

....Respondents



(By Advocate SH. V.K. ARYA – through video conference)

O R D E R (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

M.A. No.60/583/2021

M.A. No.60/583/2021 has been filed by the respondents in order to place on record their amended written statement.

Prayer made in the said M.A. is allowed for the reasons stated therein.

Accordingly, the respondents' amended written statement is ordered to be taken on record.

M.A. No.60/868/2021

M.A. No.60/868/2021 has been filed by the original applicants stating therein that they do not wish to pursue the original application and the same may be dismissed as withdrawn.

The said M.A. is allowed for the reasons stated therein and the leave is granted to original applicants to withdraw their original application.

Original Application:-

In view of the order passed in M.A. No.60/868/2021, the Original Application is dismissed as withdrawn.

**(AJANTA DAYALAN)
MEMBER (A)**

**(SURESH KUMAR MONGA)
MEMBER (J)**

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